

Notification No.217/2020

In continuation to the High Court Notification No.216/2020 dated 30.09.2020, the following Hon'ble Judges, apart from the present arrangement of hearing of cases through Video Conferencing, have also chosen to conduct Court proceedings physically in the Principal Seat at Madras to hear the cases opted for Physical Hearing by the Advocates/Party-in-persons with effect from 05.10.2020;

1. Hon'ble Mr.Justice M.Sundar
2. Hon'ble Dr.Justice Anita Sumanth

All other instructions given in the Notification No. 216/2020 dated 30.09.2020 shall remain un-altered.

//BY ORDER OF THE HON'BLE THE CHIEF JUSTICE//

High Court, Madras
Dated: 01.10.2020

M.JOTHIRAMAN
Registrar (Judicial)